2. I am therefore, to return herewith the said Bill in accordance with the provisions of rule 121 of the Rules of Procedure and Conduct of Business in Lok Sabha with the request that the concurrence of Rajya Sabha in the said amendments be communicated to Lok Sabha."

Sir, I lay a copy of the Port Laws (Amendment) Bill, 1978 on the Table.

## **Announcement regarding Recognition** of the leader of opposition.

MR. DEPUTY CHAIRMAN: I have to inform Members that the Chairman, Rajya Sabha, has decided that

consequent on the Congress Party (I) now having the greatest numerical strength in the Rajya Sabha, Shri Bhola Paswan Shastri, Leader of the Congress Party in the Rajya Sabha, has ceased to be the Leader of the Opposition in the Rajya Sabha and Shri Kamlapati Tripathi, Leader of the Congress Party (I), have now been recognised as the Leader of the Opposition in the Rajya

## सदन की कार्यवाही अनिश्चित काल के लिए स्थगित की जाती है।

The House then adjourned sine die at seven minutes past six of the clock.